

| 1  | 2                     | 3         | 4   | 5              |
|----|-----------------------|-----------|-----|----------------|
| 2. | Archana Airways       | L-410     | - 2 | Czech Republic |
| 3. | Sahara India Airlines | B-737-200 | - 2 | Germany        |

Information relating to cost of aircraft/helicopter is not available.

[English]

**Different Status to Air Hostesses of Air India**

3552. SHRI BIKASH CHOWDHURY :

SHRI SUNIL KHAN :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Air India Executive Air hostesses are treated as workman on board the aircraft;

(b) if so, the reasons for them being treated so as executives when on ground;

(c) whether the same rule is applicable for male Executive cabin crew; and

(d) if not, the reasons for this difference between Male and Female Executive cabin crew?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) :

(a) Executive Air Hostesses fly in the capacity of Line Air Hostesses when they undertake flying duties.

(b) Female Cabin Crew are assigned office duties on ground as Executives by virtue of their entering the management cadre on promotion.

(c) No, Sir.

(d) As per the Record Note dated 17.11.83 entered into between the Management and Air India Cabin Crew Association (the recognised Union), it had been agreed that the Executive Air Hostesses when they undertake flying duties will fly in the capacity of Line Air Hostesses.

[Translation]

**Illegal Occupancy of Seats**

3553. SHRI PRADEEP KUMAR YADAV :

SHRI TARIQ ANWAR :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware that Railway Staff in connivance with the Railway Protection Force occupy the seats in the unreserved compartments and give them to passengers by taking money;

(b) if so, the details thereof;

(c) the names of the employees found guilty in this regard during the last two years and action taken against them; and

(d) the steps taken by the Government to check such type of incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):  
(a) to (c) No instance of such occupation has come to the notice during the last two years. However, on 22-3-1999 Shri Sukhbir Singh, a Safaiwala of Northern Railway was caught taking money for arranging accommodation in an unreserved compartment of 2554 DN. Vaishali Express, at New Delhi Station. Suitable action has been taken against him under Disciplinary & Appeal Rules.

(d) All unreserved coaches of mail/express trains at major stations are being brought duly locked from yard/washing lines for placement on platforms. At platforms, queues are formed of passengers boarding the train so that they enter the unreserved coach as per their turn. Queues for popular trains are ensured with the help of mobile barricades and Railway Protection Force/Government Railway Police.

[English]

**Construction of Rob/Rub in Maharashtra**

3554. SHRI ABHAYSINH S. BHONSLE :

SHRI D.S. AHIRE :

SHRI RAMSHETH THAKUR :

Will the Minister of RAILWAYS be pleased to state :

(a) the total number of railway crossings in Maharashtra particularly in Satara and Dhule districts;

(b) the names of Railway crossings on which road under bridges or road over bridges have been constructed so far;

(c) the names of railway crossings on which road under bridges/road over bridges proposed to be constructed; and